

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 636/2016  
CA NO.

CORAM:

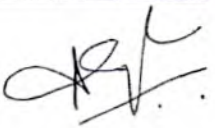
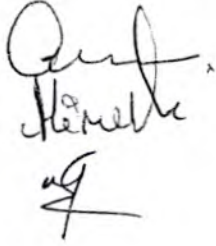
SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY Arvind Jain & Ors.  
V/s  
Akarshan Hotel Pvt. Ltd.

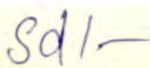
SECTION OF THE COMPANIES ACT: 560(6)

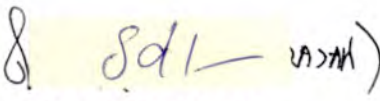
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Anushri Singh	Adv	Petitioners	
2	Anur Saxena	Adv		
3	Nalini	Adv		
4	Anil Parwar	Adv.	Respondent No.2	
5	Himesh Thakur	Adv.	Respondent No.2	
6	Manish Raj	Company prosecutor	for RoC, Delhi	

ORDER

Learned Counsel for the Respondent represents that RoC is examining the file and requests for some more time. Matter is adjourned.

Post the matter on 23.05.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)